

In the National Company Law Tribunal, Jaipur

Item No. 210

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) AND 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.

.....Respondent

Order delivered on 28.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 02.04.2020.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**